NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 12/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Mr. Hemant Navnitlal Sheth & Ors.

V/s.

M/s. Antop Hill Warehousing Co. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

45 HEMANTSHETH Petitioner (
Prabhakar S. Slutter Regiondents
(Admin. Manager)

ORDER

TCP 12/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 26.2.2018.

Sd/-

V. NALLASENAPATHY Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)